OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

S N	Name & Emp. Gode of	From .	To
1.	Manjeet Kumar EC: 10670	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shalinder Kaur, Ld. Principal District & Sessions Judge Distt: South-East Saket	Ms. Shalinder Kaur, Ld. Principal
2.	Ramesh Mehra EC: 67003609	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shalinder Kaur, Ld. Principal District & Sessions Judge Distt: South-East Saket	Ms. Shalinder Kaur, Ld. Principal
3.	Biswajit Saha EC: 94794899	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shalinder Kaur, Ld. Principal District & Sessions Judge Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shalinder Kaur, Ld. Principal District & Sessions Judge Distt: South Saket
4.	Gopal Ram EC : 13403782	Desg: Peon Role: Orderly Posting: In the Personal Office of Ld. Principal District & Sessions Judge Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Personal Office of Ld. Principal District & Sessions Judge Distt: South Saket
5.	Bali Ram Gond EC : 88006421	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Praveen Kumar, Ld. Principal District & Sessions Judge Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Praveen Kumar, Ld. Principal District & Sessions Judge Distt: South-West Dwarka
6.	Pramod Kumar EC: 22656341/11041	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Praveen Kumar, Ld. Principal District & Sessions Judge Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Praveen Kumar, Ld. Principal District & Sessions Judge Distt: South-West Dwarka

7.	Sumit Kumar EC : 11212288	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shalinder Kaur, Ld. Principal District & Sessions Judge Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Vacant Court previously presided over by Ms. Shalinder Kaur, the then, Ld. Principal District & Sessions Judge Distt: South-East Saket
8.	Suresh EC : 90996	Desg: Péon Role: Orderly Posting: In the Personal Office of Ld. Principal District & Sessions Judge Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Personal Office of Ld. Principal District & Sessions Judge Distt: South-East Saket

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

. (NAROTTAM KAUSHAL) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No.35749-789./ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the...

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Copy forwarded for information and necessary action to :-

- 1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
- 2. The Ld. Officers/Officer-In-Charges concerned.
- 3. The DDOs, Accounts Branches concerned, Delhi/New Delhi for further necessary action, as per rules.
- 4. The Administrative Officers (Judicial)/Branch In-Charges, concerned Administration Branch, Delhi/New Delhi.
- 5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
- 6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
- 7. The Officials concerned for immediate compliance.
- 8. Dealing Officials, Layers and ACR Cell (HQs), Delhi are hereby directed for necessary updation of records as per rules.

Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

Anju Bala

Branch Incharge, Admin. Branch-III Central, THC, Delhi